

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 371/2003 in
OA 2335/2003

New Delhi this the 8th day of December, 2003

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri V.K.Majotra, Vice Chairman (A)

1. Shri Darbar Singh,
S/O Shri Mangat Singh
Helper Khallasi,
Under Section Engineer (Works),
Northern Railway, Delhi Kishan Ganj-II,
New Delhi.
2. Shri Kalidas Pal,
S/O Shri Hari Pad Pal,
Painter,
Under Section Engineer (Works),
Northern Railway, Delhi Kishan Ganj-II,
New Delhi.
3. Shri Bibhuti Mill
S/O Shri Dasrathi Mill,
Helper Khallasi,
Under Section Engineer (Works),
Northern Railway, Delhi Kishan Ganj-II,
New Delhi.
4. Shri Rajender Kumar
S/O Shri Ram Lal,
Carpenter
Under Section Engineer (Works),
Northern Railway, Delhi Kishan Ganj-II,
New Delhi.
5. Shri Jawahar Lal,
S/O Shri Channu Lal
Helper Khallasi,
Under Section Engineer (Works),
Northern Railway, Delhi Kishan Ganj-II,
New Delhi.
New Delhi.
6. Shri Daya Ram,
S/O Shri Bachan,
Helper Khallasi,
Under Section Engineer (Works),
Northern Railway, Delhi Kishan Ganj-II,
New Delhi.
7. Shri Jokhu,
S/O Shri Nohar,
Helper Khallasi,
Under Section Engineer (Works),
Northern Railway, Delhi Kishan Ganj-II,
New Delhi.
8. Shri Kailash,
S/O Shri Chander,

Helper Khallasi,
Under Section Engineer (Works),
Northern Railway, Delhi Kishan Ganj-II,
New Delhi.

9. Shri Kavilash Parshad,
S/O Shri Narior Parshad
Helper Khallasi,
Under Section Engineer (Works),
Northern Railway, Delhi Kishan Ganj-II,
New Delhi.
10. Shri Mangroo,
S/O Shri Budhi Ram
Helper Khallasi,
Under Section Engineer (Works),
Northern Railway, Delhi Kishan Ganj-II,
New Delhi.
11. Shri Ram Avtar
S/O Shri Raghubir,
Helper Khallasi,
Under Section Engineer (Works),
Northern Railway, Delhi Kishan Ganj-II,
New Delhi.
12. Shri Siri Chand,
S/O Shri Rattan Chand,
Helper Khallasi,
Under Section Engineer (Works),
Northern Railway, Delhi Kishan Ganj-II,
New Delhi.
13. Shri Jagmal Singh,
S/O Shri Ram Chander,
Helper Khallasi,
Under Section Engineer (Works),
Northern Railway, Delhi Kishan Ganj-II,
New Delhi.
14. Shri Salik Ram,
S/O Shri Ram Kalup,
Fitter,
Under Section Engineer (Works),
Northern Railway, Delhi Kishan Ganj-II,
New Delhi.
15. Shri Suchit Dass,
S/O Shri Ram Samagh,
Helper Khallasi,
Under Section Engineer (Works),
Northern Railway, Delhi Kishan Ganj-II,
New Delhi.
16. Shri Karan Singh,
S/O Shri Sheru,
Helper Khallasi,
Under Section Engineer (Works),
Northern Railway, Delhi Kishan Ganj-II,
New Delhi.

17. Shri Badloo,
S/O Shri Mohan,
Mate,
Under Section Engineer (Works),
Northern Railway.
18. Shri Ramesh Chand,
S/O Shri Laxman Dass,
Helper Khallasi,
Under Section Engineer (Works),
Northern Railway, Delhi Kishan Ganj-II,
New Delhi.
19. Shri Rajesh Kumar,
S/O Shri Sardari Lal,
Helper Khallasi
under Section Engineer (Works)
Northern Railway, Delhi Kishan
Ganj-II, New Delhi.
20. Mangal Singh
S/O Shri Roop Chand,
Safaiwala, Under Chief Health
Inspector, Delhi Junction, New Delhi.

..Petitioners

(By Advocate Shri Amit Anand)

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Union of India : Through

1. Shri R.R. Jaruhara,
General Manager,
Northern Railway, Baroda House,
New Delhi.
2. Shri V.K. Aggarwal,
Divisional Railway Manager,
Northern Railway, State Entry Road,
New Delhi.
3. Shri Jai Bhan Singh
Section Engineer (Works),
Northern Railway, Delhi Kishan Ganj-II,
New Delhi.

(By Advocate Shri R.L. Dhawan)

..Respondents

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

Heard learned counsel for both the parties in CP
371/2003 in OA 2335/2003.

2. It is not disputed by both the learned counsel

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that the respondents were granted time upto 31.12.2003 to pass necessary orders on the representation made by the applicants in OA 2335/2003 in terms of Tribunal's order dated 22.9.2003. Shri R.L.Dhawan, learned counsel submits that a decision has been taken by the competent authority and they assure that by 31.12.2003 the orders to be passed by the respondents shall be communicated to the applicants.

3. Noting the above undertaking given by the learned counsel for the respondents and the orders of the Tribunal, we do not find any justification to continue with CP 371/2003. In this view of the matter, CP 371/2003 is dismissed. Notices issued to the alleged contemners are discharged. File to be consigned to the record room.

V.K.Majotra
(V.K.Majotra)
Vice Chairman (A)

Lakshmi Swaminathan
(Smt.Lakshmi Swaminathan)
Vice Chairman (J)

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